CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 231/2007 in OA 826/2004

New Delhi this the 23rd day of August, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Neena Ranjan, Member (A)

- Moti Ram,
 Stenographer Grade-I,
 Director General Safeguards, Customs and
 Central Excise, Bhai Veer Singh Sahitya Sadan, Bhai Veer Singh Marg,
 Gole Market, New Deihi-110001
- Hari Singh,
 Stenographer Grade-I,
 Director General of Vigilance,
 Customs and Central Excise, Hotel Samrat,
 Chanakyapuri, New Delhi.
- 3. Madhu Ahuja, Stenographer Grade - II, Directorate General of Vigilance, Customs and Central Excise, Hotel Samrat, Chanakyapuri, New Delhi.
- 4. Vijaya Kumari,
 Stenographer Grade-II,
 Directorate General of Vigilance,
 Customs and Central Excise,
 Hotel Samrat,
 Chanakyapuri, New Delhi.
- 5. Ramakrishna Dutta,
 Stenographer Grade- II,
 Directorate General of Inspection,
 Customs and Central Excise, Drum Shape Building,
 I.P. Estate, New Delhi.
- 6. Jaishree Srivastava,
 Stenographer Grade-II,
 Office of the CDR,
 Customs Excise and Service Tax
 Appellate Tribunal, West Block No.2,
 R.K. Puram, New Delhi.

(By Advocate Shri Rajeev Singh)

.. Applicants



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VERSUS

Shri B. K. Gupta,
 Director General,
 Directorate General of Inspection,
 Customs and Central Excise,
 Drum Shape Building, I.P. Estate,
 New Delhi.

.. Respondent

(By Advocate Shri R.N. Singh)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):

It appears that compliance affidavit as expected vide order dated 1.2.2007 has been passed on 21.8.2007. Consequently the application is closed, however, reserving liberty for the applicants to agitate their grievance in case it is found necessary. Respondent is discharged.

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(Mrs. Neena Ranjan) Member (A) (M. Ramachandran) Vice Chairman (J)

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